

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Recommendations of the 2nd National Judicial Pay Commission (SNJPC)- Special Pay for Administrative Work.

Circular


No:- 08 of 2024/RG

Dated:- 13.12.2024

In terms of Rule 21 of S.O 498 dated 9th October, 2024, the following category of Judicial Officers, who are performing Administrative Work, in addition to regular judicial work, shall be entitled to Special Pay for Administrative Work:

- a) Principal District and Sessions Judges, District and Sessions Judges (Super Time Scale), holding charge of Special Courts/Tribunals: Rs. 7000/- per month.
- b) Other District Judges including Additional District Judges, who have to generally spend time beyond Court working hours: Rs. 3500/- per month.
- c) District Judges presiding over Special Courts and Tribunals having independent administrative responsibilities: Rs. 3500/- per month.
- d) CJMs and Civil Judges (Senior/Junior Division) and other Judicial Officers having administrative responsibilities being in charge of independent Courts with filing powers: Rs. 2000/- per month.

By Order



(Shahzad Azeem)
Registrar General

No: 55023-61 /RG/GS

Dated: 13.12.2024

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K.
4. Secretary Law and Justice, Department of Justice, UT of Ladakh.
5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
6. Director J&K Judicial Academy, Jammu
7. Registrar Rules, High Court of J&K and Ladakh, Jammu.
8. Member Secretary, J&K Legal Services Authority.
9. Member Secretary, Ladakh Legal Services Authority.
10. Registrar Computers, High Court of J&K and Ladakh, Jammu.
11. Registrars Judicial, High Court of J&K, Srinagar/Jammu.
12. CPC-eCourts, High Court of J&K and Ladakh, Srinagar.
13. Joint Registrar, Judicial/Protocol, High Court of J&K and Ladakh.
....for information

14. All Principal District and Sessions Judge, for information and with the request to circulate the same amongst all the judicial officers within their respective jurisdiction.
15. Presiding Officer/Member, J&K Special Tribunal, Jammu/Srinagar.
16. Presiding Officer, Sales Tax Appellate Tribunal, Jammu.
17. Presiding Officer, MACT, Jammu/Srinagar.
18. Presiding Officer, Labour and Industrial Tribunal, Jammu.
19. Presiding Officer, One Man Forest Authority, Srinagar/Jammu.
....for information
20. I/C NIC, Srinagar/Jammu, for uploading the same on the official website of the High Court.
21. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
22. Office File.


13/1/24
Registrar General